

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 7

C.P. (IB)/131(MB)2017

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Vinar Systems Pvt Ltd**

VS

Imax Electrotek Pvt Ltd

For OC : Adv. Sunil Kumar Singh.

For CD : None present.

Section 9 of IBC

ORDER

1. There is no representation for the CD today.
2. Registry is directed to issue Notice to CD intimating the next date of hearing and to place on record Compliance Report well before the adjourned date.
3. OC is also allowed to issue notice to the CD. **List on 09.05.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK